

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4937
ANSWERED ON:02.09.2011
SUPPLY OF POWER
Yadav Shri Madhusudan

Will the Minister of POWER be pleased to state:

- (a) whether any power sharing agreement has been signed to provide 175 MW power to Chhattisgarh out of 500 MW power project of the National Thermal Power Corporation Limited at Korba;
- (b) if so, the details thereof;
- (c) whether the Government has cut down the supply by 100 MW power to the State;
- (d) if so, the reasons therefor; and
- (e) the time by which the State of Chhattisgarh is likely to get full supply of power?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a): Yes, Madam.

(b): A Power Purchase Agreement (PPA) was signed by NTPC to supply 175 MW power to Chhattisgarh from the Korba-III power project (500 MW), when the project was initially being developed as a merchant power plant.

(c) to (e): Subsequent to the declaration of this unit as a regional station, the allocation of power from this unit has been made on the basis of extant guidelines of power applicable to the central thermal power generation stations. 75 MW has been allocated to Chhattisgarh. Other than this, NTPC has decided to supply 75 MW power through short term PPA as one time dispensation at the CERC tariff. With this, the State will get total power supply of 150 MW power from the project.